

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**



**Original Application No.200/00279/2021**

Jabalpur, this Tuesday, the 06<sup>th</sup> day of April, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Sonika Mishra D/o Late Shri R.M. Mishra Aged about 31 years  
 Post unemployed R/o 108 Gandhi Nagar, Ward No.20 Itarsi  
 Hoshangabad (MP) -Applicant

(By Advocate –**Shri Akash Choudhary**)

**V e r s u s**

1. Union of India Through its General Manager  
 Western Central Railway Bhopal 400020 (MP)
2. The Chairman Railway Board  
 Rail Bhavan, 1 Raisina Road New Delhi
3. The Divisional Railway Manager  
 DRM Rd Bengali Colony N-2 Habib Ganj  
 Bhopal (M.P.) 462024
4. The Sahayak Karmik Adhikari (Bhopal)  
 DRM Rd Bengali Colony N-2 Habib Ganj  
 Bhopal (M.P.) 462024 (Mail ID [srdo@bpl.railnet.gov.in](mailto:srdo@bpl.railnet.gov.in))
5. Kirti Tripathi D/o Ramesh Prasad Tripathi  
 Address Kalinjer Road Kasba Naraini  
 Tehsil Naraini District Banda  
 U.P. PIN 210129 - Respondents

(By Advocate –**Shri A.S. Raizada for respondents Nos. 1 to 4**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

We have heard the matter for quite substantial time.

2. Learned counsel for the applicant prays to withdraw this Original Application with liberty to file appropriate application.
3. Prayer is allowed.
4. Accordingly, this Original Application is dismissed as withdrawn with liberty to file afresh application, if advised so.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

*Karuna*